

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/232/ (IB)/2017
NAME OF THE PETITIONER(S) : METECNO INDIA PVT LTD
NAME OF THE RESPONDENT(S) : HYOSON AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1	K.S. ILANGOVAN (ACHARI & ANTONI) ASSOCIATES	HYOSAN AUTOMOTIVE	
2-	T.R. Ramani Counsel for Respondent	Advocate for Petitioner	

ORDER

Counsel representing both the parties are present. At the time of hearing the matter , the counsel for respondent submitted that there is a chance of settlement between the parties for which both the counsel wanted to seek proper instructions from their respective clients. At request of both counsel time extended. Put up on 03.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)